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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/28/2017  
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI  
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) R. Padmanabhan

PCS for petitioner Adil B

2) Abhinav Parthasarathy  
Keerthi K  
Prinyadarshini  
for TK Bhaskar

counsel for  
Respondents

B. Abhinav

**ORDER**

Counsels representing both the parties are present. PCS representing the petitioner prayed for time to make submissions stating that there are objections in relation to the valuation report. Time is enlarged at request. Put up on 06.02.2018.

- sel -

(S VIJAYARAGHAVAN)  
Member (Technical)

- sel -

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc